## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: WEST DISTRICT TIS HAZARI COURTS, DELHI

## **ORDER**

In exercise of the powers conferred upon undersigned under Rule 14 and under rule 13 (3) of delegation of Financial Power Rules, 1978 as Head of Department of West District, Tis Hazari Courts, Delhi, do hereby authorize Sh. Manish Khurana, ASJ-04, West District, Tis Hazari Courts as Head of Office and Link Controlling Officer in respect of the establishment of this office with immediate effect till further orders.

Specimen signatures of above mentioned officer be forwarded to Pay & Accounts Office-VI and State Bank of India, Tis Hazari, Delhi for their record and reference.

(SANJAY KUMAR) PRINCIPAL DISTRICT & SESSIONS JUDGE West District, Tis Hazari Courts, Delhi

24 576 - 24625 /Acctts./West/THC/2022

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## Copy forwarded for information and necessary action to:-

- 1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- The Ld. Principal District & Sessions Judge (North, North-West, New Delhi, South, South-East, South-West, East, North-East, Shahdra District).
- 3. Sh. Manish Khurana, ASJ-04, West District, Tis Hazari Courts, Delhi.
- All the Head of Office/Drawing & Disbursing Officer, O/o The Principal District Judge (HQs, North, North-West, New Delhi, South, South-East, South-West, East, North-East, Shahdra District).
- 5. Ld. Chairman, All the Committees, West District, Tis Hazari Courts, Delhi.
- 6. The Administrative Civil Judge, West District, THC, Delhi.
- 7. All the Branches of West District, Tis Hazari Courts, Delhi.
- 8. The Website Committee, West District, THC, Delhi.
- 9. The Principal Accounts Officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
- 10. The Pay & Accounts Officer, Pay & Accounts Office No. VI, Tis Hazari, Delhi.
- Bank Manager, SBI, Tis Hazari, Delhi (along with Specimen Signature of Link Controlling Officer, West, THC, Delhi).

PRINCIPAL DISTRICT & SESSIONS JUDGE West District, Tis Hazari Courts, Delhi

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